

**EXTENSION OF LAST DATE FOR SUBMISSION OF  
EXPRESSION OF INTEREST (EOI) FOR  
M/s KKSPUN INDIA LIMITED  
(CIN: U29199DL2006PLC144590)**

In continuation of Form published on 20-11-2025, this is to inform all stakeholders and prospective resolution applicants that the **last date for submission of the Expression of Interest (EOI)** for **M/S KKSPUN INDIA LIMITED** has been **extended till 6PM on 12<sup>th</sup> December 2025**.

Accordingly, the revised dates for subsequent stages of the process are as under:

| Activity                                  | Revised Date |
|-------------------------------------------|--------------|
| Submission of EOI by PRA                  | 12-12-2025   |
| Issue of Provisional List of PRA          | 22-12-2025   |
| Submission of Objections by PRA, if any   | 27-12-2025   |
| Issue of Final List of PRA                | 06-01-2026   |
| Issue of IM, RFRP                         | 11-01-2026   |
| Last Date for Receipt of Resolution Plans | 10-02-2026   |

All other terms, conditions, and eligibility criteria remain unchanged. The PRAs who have already submitted their EOI are not required to resubmit the same. For further details, please write to:

[kkspunindia.cirp@gmail.com](mailto:kkspunindia.cirp@gmail.com)



**Harvinder Singh**

Resolution Professional

KK Spun India Limited (Under Corporate Insolvency Resolution Process of the Insolvency and Bankruptcy Code 2016 vide NCLT Order dated 11.07.2025)

Reg No. - IBBI/PA-001/IP-P00463/2017-18/10806

AFA Valid up to 31.12.2026

Reg. Address: 11, CSC DDA Market, A Block, Saraswati Vihar, New Delhi- 110034

Date :06.12.2025

Place : New Delhi